

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:207
ANSWERED ON:20.07.2004
DELAYED EXECUTION OF PROJECTS
Adhalrao Patil Shri Shivaji

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that Government agencies functioning in metro cities are facing lot of problems in the timely execution of their projects due to non-availability of steel and cement in sufficient quantity;
- (b) if so, the details of the projects lagging behind schedule on account of these factors;
- (c) the likely cost escalation thereby; and
- (d) the remedial steps being taken by the Government in this direction?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD)

(a)to(d): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 207 FOR 20.7.2004 REGARDING DELAYED EXECUTION OF PROJECTS.

(a)to(d): Various agencies of the Ministry of Urban Development, viz. Central Public Works Department (CPWD), National Building Construction Corporation Ltd. (NBCC), Delhi Development Authority (DDA) and Delhi Metro Rail Corporation (DMRC) have informed that the execution of projects has not been affected due to non-availability of cement and steel in the market in sufficient quantity. However, DDA and CPWD have reported that there have been instances where main producers of steel were not able to supply the required quantity of steel, for which orders were placed on them. To meet the situation, they have resorted to procurement of steel through secondary producers, besides liaising with the main steel producers to expedite the supply.